



CENTRE FOR CONSUMER AND COMPETITION LAW (CCCL)

SCHOOL OF LEGAL STUDIES

Cochin University of Science and Technology, Kerala
Is Organizing a

ONE WEEK ANNUAL SUMMER SCHOOL ON CONSUMER AND COMPETITION LAW

From June 9th – June 15th, 2018

Invitation:

The Centre for Consumer and Competition Law (CCCL), School of Legal Studies, Cochin University of Science and Technology, Kerala takes great pleasure to invite you to participate in the '*One Week Annual Summer School on Consumer and Competition Law*' being held from June 9th – June 15th, 2018 at SLS, CUSAT, Kerala.

About the Centre

The Center for Consumer and Competition Law (CCCL), is established under the aegis of SLS, CUSAT, Kerala and aims to promote cutting-edge research in consumer and competition laws. It provides a platform for scholars and practitioners to exchange views and do intensive research on various issues related to consumer and competition laws. The Centre intends to offer training programmes for various stakeholders of consumer and competition law so as to promote understanding, research, and proper enforcement of consumer and competition laws in India.

About the Summer School:

Globalization and liberalization and the development of market-systems in India, have, on one hand improved the quality of life of individuals and on the other hand have brought stiff competition among the different market-players and stakeholders to the forefront. The unhealthy competition has led to the adoption of anti-competitive practices and thereby causes exploitation of the consumers. The Competition Act, 2002 addresses this issue and seeks to curb anti-competitive practices with a view to promote effective competition in the market and maximization of consumer welfare. Since, Competition Law is an emerging subject,

this one week summer school on consumer and competition law in the month of June 2018, will provide an opportunity to the legal professionals to get a comprehensive and in-depth understanding about the subject of competition law and its practical application.

This Summer School will be a flagship initiative of the School of Legal Studies and a milestone in the field of Consumer and Competition Law in India. At present, there are not many institutions in India, who are actually takers of this subject. It is pertinent to note, that the School of Legal Studies happens to be one among the few institutions in India where Consumer and Competition Law are taught as undergraduate law subjects and as a specialized papers in LLM level.

Tentative Topics for Discussion

- Competition Law: Basics
- History of Competition Law
- Anti Competitive Agreements
- Abuse of Dominance
- Regulation of Combinations
- Enforcement of Competition Law
- History of Consumer Law
- Concept of Consumer & Rights of Consumer
- Defect & Deficiency
- Enforcement

Attendance and Final Evaluation:

Classes will be held 5 days a week from 09:45 a. m to 4.15 p.m. The Participants are required to attend **ALL classes** and the attendance is compulsory for the purpose of evaluation. An examination shall also be conducted on completion of the summer school and a certificate of participation and merit will be provided to all the participants. Details about the mode of examination shall be communicated to the selected participants.

Who Can Apply?

This summer school is open to all academicians, researchers, practitioners and students pursuing under-graduate and post- graduate law courses and allied disciplines.

How to Apply:

Interested candidates are required to fill up the Application Form and send the same, along with the receipt of payment of registration fee to cccl@cusat.ac.in on or before **May 20th, 2018**.

Accommodation:

Modest accommodation will be provided to all outstation participants on twin/triple sharing basis either in University Guest House/ nearby hotels.

Registration Fee:

Category	With Accommodation	Without Accommodation
Students/Research Scholars	2000	1000
All other categories	3000	2000

Registration Fees includes accommodation, lunch for all event days, tea & snacks.

Mode of Payment of Registration Fees:

The payment of registration fee should be made through **Electronic Fund Transfer (NEFT)**

Name of Payee: **Director, School of Legal Studies**

Bank: **State Bank of India**

Branch: **Cochin University**

Account Number: **57014606912**

IFS Code: **SBIN0070235**

MICR Code: **682002923**

Patron

Dr. P. S. Seema, Director, School of Legal Studies, CUSAT.

Coordinator

Dr. Aneesh V. Pillai, Coordinator, Centre for Consumer and Competition Law (CCCL)
& Assistant Professor, SLS, CUSAT, Mob: 8606558242

Organising Secretary

Mrs. Arathi Ashok, Assistant Professor, SLS, CUSAT, Mob. 9847982918

Students Coordinators

Rajitha E., Research Scholar, SLS, CUSAT.

Meghna Pradhan

Ijas Muhammad,

Sruthy Jayakumar

Nikhita Ann Rebello

John Jomy

Joel Jimmy

For any related queries please contact: cccl@cusat.ac.in